

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3249 OF 2005

SHANKER SINGH

Appellant (s)

VERSUS

NARINDER SINGH & ORS.
(With office report)

Respondent(s)

Date: 05/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Mohan Pandey,Adv.

For Respondent(s) Mr. Subramonium Prasad,Adv.
Mr. Rohit Tandon,Adv.
Ms. Shweta Mazumdar,Adv.
Mr. Rajat Khattry,Adv.

UPON hearing counsel the Court made the following
O R D E R

List after summer vacation.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master